

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.01.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	
2.	Comp. App. (AT) (Ins) No. 60 of 2022	State Bank of India Vs. Mahendra Kumar Jajodia	Akash Tandon	
3.	Comp. App. (AT) (Ins) No. 61 of 2022	State Bank of India Vs. Bhanwar Lal Jajodia	Akash Tandon	
4.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	
5.	Comp. App. (AT) (Ins) No. 63 of 2022	Anju Agarwal Interim Resolution Professional for Alpine Realtech Pvt. Ltd. Vs. Committee of Creditors of Alpine Realtech Pvt. Ltd.	Abhishek Anand	
6.	Comp. App. (AT) (Ins) No. 64 of 2022	Sudhir Kumar Jha Vs. Neeraj Kejriwal (Resolution Professional) & Ors.	Satadru Shastri	

7.	Comp. App. (AT) (Ins) No. 67 of 2022	Dnyaneshwar Chaudhari & Anr. Vs. Gajesh Labhchand Jain & Ors.	Aman Varma	
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**